

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.04.2025

**ORDER NO. 87 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for CESTAT, New Delhi from 13.05.2025 to 16.05.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from 13.05.2025 to 16.05.2025	Mr. Ajay Sharma, Hon'ble Member(Judicial)	Single Member cases.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar